

- (a) Annual Report and Accounts of the Central Electricity Regulatory Commission (CERC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.
- (b) Review by Government on the working of the above Commission.
[Placed in Library. *See* No. L.T. 1100/17/19]
- (3) A copy each (in English and Hindi) of the following papers:—
 - (i) (a) Annual Report and Accounts of the National Institute of Solar Energy (NISE), Gurugram, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1102/17/19]
 - (ii) (a) Twenty-first Annual Report and Accounts of the Sardar Swaran Singh National Institute of Bio-Energy (SSS-NIBE), Kapurthala, Punjab, for the year 2018-19, together with the Auditor's Report on the Accounts.
 - (b) Review by Government on the working of the above Institute.
[Placed in Library. *See* No. L.T. 1101/17/19]

I Notifications of the Ministry of Health and Family Welfare**II Reports and Accounts (2018-19) of various organisations and related papers**

स्वास्थ्य और परिवार कल्याण मंत्रालय में राज्य मंत्री (श्री अश्विनी कुमार चौबे): महोदय, मैं निम्नलिखित पत्र सभा पटल पर रखता हूँ—

- I.(A) A copy (in English and Hindi) of the Ministry of Health and Family Welfare, Notification No. G.S.R. 633 (E), dated the 5th September, 2019, regarding recognition by Central Government to certain testing laboratories mentioned therein for the purposes of testing nicotine and tar contents in cigarettes and any other tobacco products, under sub-section (3) of Section 31 of the Cigarettes and Other Tobacco Products (Prohibition of Advertisement and Regulation of Trade and Commerce, Production, Supply and Distribution) Act, 2003.

[Placed in Library. *See* No. L.T. 1521/17/19]

(B) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health and Family Welfare), under Section 38 of the Drugs and Cosmetics Act, 1940:-

- (1) G.S.R. 223 (E), dated the 19th March, 2019, publishing the Drugs and Cosmetics (Eighth Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1155/17/19]

- (2) G.S.R. 317 (E), dated the 22nd April, 2019, publishing the Drugs and Cosmetics (Tenth Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1522/17/19]

- (3) G.S.R. 499 (E), dated the 17th July, 2019, publishing the Drugs and Cosmetics (Eleventh Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1155/17/19]

- (4) G.S.R. 652 (E), dated the 13th September, 2019, publishing the Medical Devices (Fourth Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1155/17/19]

- (5) G.S.R. 653 (E), dated the 13th September, 2019, publishing the Drugs and Cosmetics (Twelfth Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1523/17/19]

- (6) G.S.R. 787 (E), dated the 16th October, 2019, publishing the Medical Devices (Fifth Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1155/17/19]

- (7) G.S.R. 828 (E), dated the 6th November, 2019, publishing the Drugs and Cosmetics (Thirteenth Amendment) Rules, 2019.

[Placed in Library. See No. L.T. 1524/17/19]

(C) A copy each (in English and Hindi) of the following Notifications of the Ministry of Health and Family Welfare (Department of Health and Family Welfare), under Section 93 of the Food Safety and Standards Act, 2006:—

- (1) F. No. REG/11/27/Surplus Food/FSSAI-2017, dated the 30th July, 2019, notifying the Food Safety and Standards (Recovery and Distribution of Surplus Food) Regulations, 2019.

- (2) F. No. Stds/SP (Water & Beverages)/Notification(5) FSSAI-2018 dated the 30th October, 2019, publishing the Food Safety and Standards (Food Products Standards and Food Additives) Fourth Amendment Regulations, 2019.

[Placed in Library. For Sl. Nos. (1) and (2) *See* No. L.T. 1154/17/19]

II. A copy each (in English and Hindi) of the following papers:—

- (i) (a) Annual Report and Accounts of the National Institute of Tuberculosis and Respiratory Diseases (NITRD), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 1150/17/19]

- (ii) (a) Annual Report and Accounts of the New Delhi Tuberculosis Centre (NDTBC), New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 1151/17/19]

- (iii) (a) Annual Report and Accounts of the Regional Institute of Paramedical and Nursing Sciences (RIPANS), Aizawl, Mizoram, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.

[Placed in Library. *See* No. L.T. 1525/17/19]

- (iv) (a) Annual Report and Accounts of the National Academy of Medical Sciences (India) (NAMS), New Delhi, for the year 2017-18, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Academy.

[Placed in Library. *See* No. L.T. 1153/17/19]

- (v) (a) Twenty-ninth Annual Report and Accounts of the North

Eastern Indira Gandhi Regional Institute of Health and Medical Sciences (NEIGRIHMS), Shillong, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 1152/17/19]

- (vi) (a) Annual Report of the Indian Nursing Council, New Delhi, for the year 2018-19.

- (b) Annual Accounts of the Indian Nursing Council, New Delhi, for the year 2018-19, and the Audit Report thereon.

- (c) Review by Government on the working of the above Council.
[Placed in Library. See No. L.T. 1147/17/19]

- (vii) (a) Annual Report and Accounts of the National Board of Examinations, New Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Board.
[Placed in Library. See No. L.T. 1149/17/19]

- (viii) (a) Annual Report and Accounts of the All India Institute of Speech and Hearing (AIISH), Mysuru, Karnataka, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Institute.
[Placed in Library. See No. L.T. 1148/17/19]

- (ix) (a) Annual Report and Accounts of the Population Research Centre, Institute of Economic Growth, University of Delhi, Delhi, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.
[Placed in Library. See No. L.T. 1146/17/19]

- (x) (a) Annual Report and Accounts of the Population Research Centre, Institute for Social and Economic Change (ISEC),

Bengaluru, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 596/17/19]

- (xi) (a) Annual Report and Accounts of the Population Research Centre, Panjab University, Chandigarh, for the year 2018-19, together with the Auditor's Report on the Accounts.

- (b) Review by Government on the working of the above Centre.

[Placed in Library. *See* No. L.T. 1145/17/19]

I Notifications of the Ministry of Finance

II Notifications of the Ministry of Corporate Affairs

III Reports and Accounts (2018-19) of various organisations and related papers

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE; AND THE MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ANURAG SINGH THAKUR): Sir, I lay on the Table—

I. (A) A copy each (in English and Hindi) of the following Notifications of the Ministry of Finance (Department of Economic Affairs), under Section 48 of the Foreign Exchange Management Act, 1999:—

- (1) G.S.R. 498 (E), dated the 16th July, 2019, publishing the Foreign Exchange Management (Deposit) (Amendment) Regulations, 2019.
- (2) F. No.9/1/2013-ECB (Pt-2), dated the 7th October, 2019, publishing the Depository Receipts (Amendment) Scheme, 2019.
- (3) S.O. 3715 (E), dated the 15th October, 2019, notifying 15th day of October, 2019 as the date on which the provisions of Sections 139, clause (i) of Section 143 and Section 144 of the said Act shall come into force.
- (4) S.O. 3722 (E), dated the 16th October, 2019, determining certain instruments given therein as debt instruments and certain instruments as non-debt instruments.
- (5) G.S.R. 795 (E), dated the 17th October, 2019, publishing the Foreign